

DIVISION BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/91(KB)2023  
COMP.APPL/93(KB)2023,  
COMP.APPL/94(KB)2023,  
COMP.APPL/95(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	KAY BEE INDUSTRIAL ALLOYS PRIVATE LIMITED VS TANUSHREE ISPAT PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

**ORDER**

1. None appears for the parties.
2. This is a transferred petition from the Hon'ble Calcutta High Court.
3. Registry is directed to issue Notice to both sides by Speed post and email and place tracking information on record.
4. The parties are directed to upload all the documents/pleadings on the e-filing portal within two weeks and ensure defect free status.
5. Returnable on **05/10/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**